

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-820/2015
MA-778/2015**

New Delhi this the 29th day of January, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Dr. Dinesh Kumar,
S/o Sh Jainarain,
Aged about 24 years,
R/o WZ-280/1, Gali NO-9/3,
Sadh Nagar, Palam,
Delhi 110045.
2. Dr. Akhilesh Singhal,
S/o Sh Anil Singhal,
Aged about 26 Years,
C-36, Z-1, Dilshad Garden,
Delhi – 95.
3. Dr. Amit Kumar,
S/o Sh Ram Kumar,
Aged about 24 years,
A-1-B, 38-B, Krishna Appt,
Paschim Vihar,
Delhi – 110063.
4. Dr. Pradeep Yadav,
S/o G.D Yadav,
Aged about 24 Years,
C-36, Z-1, 3rd Floor, dilshad Garden,
Delhi – 95.
5. Dr. Sonam Vig,
D/o Mr Kailash Rai Vig,
Aged about 25 Years,
36/3100, Beadon Pura, Karol Bagh,
New Delhi 110005.
6. Dr. Sneha Sharan,
D/o Sh Amod Sharan,
Aged about 24 Years,
45-B, F-Pocket, GTB Enclave,
Dilshad Garden, Delhi-110095. Applicants
(All the present applicants are presently posted in Guru Teg Bahadur
Hospital of the Respondent at the post of Junior Residents (Dentistry))
(By Advocate: Mr. Dilip Kumar Nayak for Mr. Karan Singh Bhati)

Versus

1. Medical Superintendent,
Guru Teg Bahadur Hospital,
Govt of NCT of Delhi,
Dilshad Garden – 95.
2. The Director,
Directorate of Health Services,
Government of NCT of Delhi,
F-17, Karkardooma,
Delhi – 110032.
3. Govt. of NCT of Delhi,
Through its Secretary,
Department of Health and,
Family Welfare, 9th Level, 'A' Wing,
Delhi Secretariat, I.P. Estate,
New Delhi – 110002. ... Respondents
(By Advocate: Ms. Neetu Mishra for Ms. Rashmi Chopra)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Mr. Dilip Kumar Nayak, learned proxy counsel appearing for Mr. Karan Singh Bhati, counsel for the applicant, submits that the OA has become infructuous. Accordingly, the OA and the MA are dismissed as infructuous. No costs.

(Shekhar Agarwal)
Member (A)

/ns/

(V. Ajay Kumar)
Member (J)